

(2) Instructions have been given to trade particularly Public Sector Undertakings and Governments Organisations.

contracts for on FOB basis and exports on C & F basis which would ensure control of shipping arrangements with importers/exporters in India so that Indian ships could be utilised to the maximum extent. Exceptions are to be made only in consultation with Ministry of Shipping & Transport.

(3) Position regarding utilisation of Indian ships is periodically reviewed by a Standing Committee consisting of representatives of concerned Government departments and Public Sector Undertakings.

(4) Government have decided that:

(i) the freight paid shall not be debited to the face value of import licence if the ocean freight is paid in non-convertible rupee in India and the goods are carried on Indian vessels; and

(ii) the exporters will be given R.E.P. licence on exports in question at the rate of 11 per cent as against normal rate of 10 percent if the goods are exported on Indian vessels.

Electrification of Railway tracks

332. SHRIMATI SUDHA VIJAY JOSHI: Will the Minister of RAILWAYS be pleased to state:

(a) which Railway lines have since been electrified so far;

(b) what plans are underway at present for further electrification of the Railways; and

(c) whether it is a fact that the electrification projects have been slowed down, keeping the availability of power supplies in view?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO MOTILALJI): (a) A statement of electrified lines is attached. (See Statement-I below).

(b) Sections of Railways on which electrification is in progress are indicated in the attached statement. (See Statement-II below):

(c) No Sir, in main, the progress of the electrification projects keeps pace with the allocation of funds made, depending on the overall funds availability position.

Statement-I

Sections of Railways already trifled:—

1. Howrah-Delhi-New Delhi (via Grand Chord)
2. Howrah-Durg
3. Bombay-Ahmedabad-Sabarmati (Including suburban sections of Bombay-Western Railway)
4. Bombay-Bhusawal, Kalyan-Pune (including suburban sections of Bombay-Central Railway)
5. Madras-Vijayawada
6. Madras-Villupuram
7. Madras-Arakkonam-Katpadi.
8. Delhi-Agra (including Delhi Ring Railway)
9. Waltair-Kirandul
10. Seoraphuli-Tarakeswar
11. Sealdah-Ranaghat-Krishna-nagar City
12. Dum Dum-Bongaon
13. Kalarayanpur-Shantipur
14. Bandel-Naihati
15. Kankurgachi-Docks
16. Baruipur-Diamond Harbour
17. Sealdah-Baruipur
18. Baruipur-Lakshmikanthapur
19. Ballygunge-Budge Budge
20. Sonarpur-Canning
21. Sealdah-Belur-Dankuni-Kumar Kundu-Shaktigarh
22. Asansol-Sini
23. Rajkharwan-Dangaposi-Guabalanikhandan
24. Padapahar-Banspani
25. Rourkela-Birmittapur
26. Garh Dhruvashwar-Adra-

Sanka-Joychandipahar-Rukni

27. Ramkanali-Chourashi

28. Radhanagar-Damodar-Kali-pahari

Anara-Rukni-Bhcfliudih-Suda-
niddih-Jamadoba and sudamddih-
Pathardih

30. Pradhan Khunta-Pathardih

31. Dhanbad-Tetulmari

32. Nichitpur-Katrasgarh

33. Kandra-Gomharria

34. Panskura-Haldia 35

Diva-Vasai Road

36. Kharagpur-Midnapore

37. Gudur-Renigunta-Tirupati

38. Arakkonam-Renigunta

39. Anand-Godhra

Statement-II

*Sections of Railways on which
Electrification work is in Progress:*

1. Mathura-Vadodara

2. Agra-Vijayawada 3

Bhusawal-Durg

4. Itarsi-Bhusawal

5. Katpadi-Jolarpettai

6. Colliery lines in Chandrapura

Complex

7. Bhopal-Nagda*

8. Bina-Katni-Bilaspur*

9. Kazipet-Sanatnagar*

10. Jolarpettai-Bangalore*

11. Sitarampur-Mughalsarai*

Financial sources for road construction

333. SHRI B. KRISHNA MOHAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government pro-
to resort to non-conventional
financial sources to fund road construction
and urban transport: and

(b) if so, the details thereof?

♦Execution deferred for the present.

THE MINISTER OF STATE OF THE
MINISTRY OF SHIPPING AND
TRANSPORT (SHRI Z. R. ANSARI): fa)
Yes, in this context Government propose to
augment plan resources by other sources to
the maximum extent possible.

(b) No decision on details has been
taken.

Circular Railway in Calcutta

334. SHRI SUKOMAL SEN: Will the
Minister of RAILWAYS be pleased tho
state:

(a) what is the present position of
Circular Railway in Calcutta;

(b) whether it is a fact that all points
round the city are to be connected so as to
make it really circular as originally
envisaged;

(c) whether the necessary over-bridges
are being constructed over

track to avoid traffic congestion and if
so, how many bridges are to be constructed;
and

(d) by when the construction of
the Circular Railway is likely to be
completed:

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI
MADHAVRAO SCINDIA):

(a) 10 K. M. length from Princep Ghat to
Ultadanga Road has been opened for traffic
as a single line section.

(b) The existing Railway alignment
connects Dum Dum and Majerhat via Bidhan
Nagar and Ballygunj. The new project envi-
sages to connect Majerhat to Dum Dum via
the chord, Princep Ghat-Bagh Bazar- Talla to
form the ring.

(c) The Project report envisages
construction of 5 road-over bridges.